

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 12.07.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
C.P.(IB) No.13/BB/ 2017	-	Hearing	Rule-7 of I&B	24x7 Learning Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. RAMESH KUMAR ANAND.  
IRP



IRP is present. He has filed memo withdrawing the earlier withdrawal memo filed by him on the ground that the Creditors have agreed to continue him as IRP.

For hearing, list it on 21.07.2017.



MEMBER (J)